

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


8.

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
~~PRESENT: HON'BLE SHRI RAVIKUMAR DEEPAWAMY – MEMBER (JUDICIAL)~~

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No. 07/230/HDB/2018
NAME OF THE COMPANY	EDEL Comtrade Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RAVINDRA ANKAM	Advocate	ravindrankamlaw@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. Ravindra Ankam, Learned Counsel for the Petitioner. None appeared for the Respondent. Post the case on 01.03.2018


MEMBER (Judl)